

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.248 - IA/1092(AHM)2023
in
CP(IB) 185 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
AMW AutoComponent Ltd

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.
For the Respondent : Ms. Srideepa Bhattacharyya, Adv. a.w Jeta Shree,
Adv. & Ms. Neha Shivhare, Adv.

ORDER

IA/1092(AHM)2023

Since the matter is pending before Hon'ble NCLAT, this matter stands adjourned to 24.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)